

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 1 of 2012

Dated: 12th March, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

**Indian Oil Corporation Ltd. Appellant (s)
Versus
Gujarat State Petroleum Corporation & Anr. ... Respondent (s)**

**Counsel for the Appellant (s): Mr. Rajat Navet
Counsel for the Respondent(s) : Mr.Piyush Joshi,
Ms. Sumati Yadava and
Mr. Raghu Nayyar for Gail R-2**

Appeal No. 2 of 2012

**Bharat Petroleum Corporation & Anr. Appellant (s)
Versus
Gujarat State Petroleum Corporation & Ors. ... Respondent (s)**

**Counsel for the Appellant (s): Mr. Rajat Navet
Counsel for the Respondent(s) : Mr.Piyush Joshi,
Ms. Sumati Yadava and
Mr. Raghu Nayyar for Gail R-2**

Appeal No. 5 of 2012

**Gail India Limited Appellant (s)
Versus
Gujarat State Petroleum Corporation Ltd. & Ors. ... Respondent (s)**

**Counsel for the Appellant (s) : Mr. M.G. Ramachandran with
Mr. Ankit Jain for GAIL**

**Counsel for the Respondent(s) : Mr.Piyush Joshi,
Ms. Sumati Yadava and
Mr. Rajat Navet for IOCL and
BPCL**

ORDER

Written submissions have been filed by all the parties in Appeal Nos. 1 of 2012, 2 of 2012 and 5 of 2012 respectively.

As far as these appeals are concerned, ***Judgment is reserved.***

**(Nayan Mani Borah)
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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